

NOTICE

Advocates are requested to supply copy of paper books/interim/final orders passed by this Hon'ble High Court along with status in the 13 cases mentioned in the list below, to Reconstruction Cell, for reconstruction of burnt documents.

Sr. No.	GSTR No.	Year	Titles
1.	34	1999	C.C.E. Chd Vs. M/S Mahalaxmi Steel Rolling
2.	1	1989	M/S United Oil Mills Machine Ry and Spares Vs. Haryana State
3.	21	1986	Vikas Printing Press Vs. Haryana State
4.	22	1986	Vikas Printing Press Vs. Haryana State
5.	14	1988	State of Haryana Vs. M/S Free Wholy India Ltd.
6.	21	1988	State of Haryana Vs. M/S Naresh Kumar Etc
7.	5	1988	State of Haryana Vs. M/S Joginder Medicos Nirankar Masket
8.	30	1989	The Asstt. Excise Taxation Commissioner Vs. M/S Mahavir Spinning Mills Pb. Ltd.
9.	38	1989	E & TC Pb. Vs. M/S Agro General Store Jalandhar
10.	48	1989	-
11.	69	1989	M/S Bharat Commerce and Industries Vs. Punjab State
12.	47	1989	Pooja Industries Vs. Punjab State

70/084/0801-2022
Assistant Registrar
Civil Revision Branch
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